

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs.
(Standing Counsel Section) Civil Secretariat,
Jammu/Srinagar.

Subject: - Allocation of Departments amongst various Standing Counsels of District Srinagar.

Government Order No. 9481 -JK(LD) Of 2023.
Dated. 07 - 07- 2023.

In suppression of all orders issued on the subject, the re-allocation of departments for the Standing Counsels of District Srinagar before Subordinate Courts at Srinagar shall be as under:-

S. No	Name of the Standing Counsel (Mr/ Ms)	Department(s) allocated
1.	Ali Mohammed	Director, Youth Service and Sports Director, General Accounts and Treasures. Director, Planning and Statistics Transport Commissioner, J&K. Director, State Motor Garages.
2.	Zubair Alaqband	Estates Department.
3.	Nazir Ahmad Bhat	Director, Industries and Commerce, Director, Handicrafts , KVIB, SIDCO, SICOP
4.	Mohammed Akber Magray	Chief Engineer, (R&B), Kmr Chief Engineer , Jal Shakti (PHE), Chief Engineer, I&FC, Chief Engineer , PMGSY
5.	Arifa Amin	Director, Horticulture alongwith Criminal Complaints files by it, Director, Sericulture Pollution Control Board (Committee)
6	Tasleema Jan	PCCF, Chief Conservator of Forest, Director, Soil Conservation, Director, Forest Protection Force, Director, Social Forestry, Director, Environment and Remote Sensing.
7.	Suriya Akbar	Director, Urban Local Bodies, Director, Command Area , Chief Town Planner, UEED.
8.	Javed Hameed	Director, Agriculture, Director, Law Enforcement Agriculture, Director, Handloom Development Department, Director, Stationery and Printing.
9	Nazima Yaqoob Dar	Commissioner, State Taxes

		Department, Excise Commissioner, Director, Colleges.
10	Danish Ishtiyag	FC, Revenue, Deputy Commissioner, Srinagar, Assistant Commissioner Revenue, Director Land Records.
11	Syed Sumaya Qadri	SMC before Special Tribunal (Ward 22 onwards) Pahalgam Development Authority before Special Tribunal, Srinagar Development Authority before Special Tribunal. All other departments not specifically mentioned in this order before the Special Tribunal.
12	Bashir Ahmad Shah	Department of Law, Justice and PA. Director General of Police, J&K Director General. Fire and Emergency. Legislative Assembly. Any other department not specifically mentioned in this order at Subordinate Courts Srinagar.
13	Mohammed Assim-Ud-Din	SWRRA. DG. IMPA and RD Director. Geology and Mining Labour Court including ALC Srinagar
14	Afroza Hassan	SMC before Municipal Court Srinagar (Ward 19-onwards) Smart City, Director Libraries, Secretary, Sports Council.
15	Basharat Majid	SMC before the Courts other than Municipal Court, Srinagar. Director, Tourism Kashmir, LCMA, before Special Tribunal.
16	Hilal Ahmad Ganie	Floriculture Department Sales Tax Appellate Tribunal Consumer Form/Commissioner.
17	Adil Parrey	SMC before Municipal Court Srinagar (Ward 1-18). JKERA Commissioner Food and Drugs Administration along with Criminal Complaints filed by it.
18	Sheikh Rizwan Javeed	SMC before Special Tribunal(Ward 1- 21) SKIMS and GMC
19	Saba Gulzar	Director, School Education, Srinagar Director, Fisheries along with criminal complaints, Director. Animal Husbandry
20	Malik Adil Mujtaba	SDA, BOPEE, SSB, Wildlife Warden alongwith with criminal complaints filed by it.
21	Tooba Farooq	Md, Housing Board, MD, JKSRTC, Director, Employment,

Asadm

		Labour Commissioner, State Forest Corporation.
22	Rehana Qayoom	Director, Rural Development Department Director, Sheep Husbandry.
23	Syed Farhana Muneeb	Director Food and Civil Supplies. Controller Legal Metrology along with criminal complaints filed by it.
24	Suhaib Thakur	Chief Engineer, KPDCL. Chief Engineer, PTC Chief Engineer, CID and Design Wing.
25	Surkhab Ishtiyag	Finance Department J&K State Financial Corporation, Chief Engineer, MED.
26	Sahila Nisar	Mission Director, ICDS Director, Social Welfare Director, ISM Principal Dental College.
27	Lyba Rasool	Chief Engineer, M&RE, Srinagar, Chief Engineer, S&O Srinagar, RTO, Kashmir.
28	Idrees Adil Bhat	Cooperatives Department including Registrar Director, SSA. Assistant Commissioner. Nazool Srinagar.
29	Afreena Ahad	Director, Health Services and Director, Family Welfare

By order of the Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

No: Law-STCL/101/2023-10.

Dated:- 07 - 07 -2023.

Copy to the: -

1. Learned Advocate General, J&K, Srinagar.
2. All Administrative Secretaries.
3. Principal Secretary to Hon'ble Lieutenant, Governor, J&K, Srinagar.
4. Deputy Commissioner, Srinagar
5. Director Information, J&K.
6. Director Estates, J&K.
7. Director Litigation Kashmir.
8. Concerned Standing Counsels.
9. Private Secretary to the Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
10. Website Section, Department of Law, Justice and Parliamentary Affairs.
11. Government Order file.
12. Concerned file.

(Signature)
07-07-23

(Ashish Gupta)

Additional Secretary to Government